

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

15. 02.01.02

As per order dated 02.01.02. passed in OA. 61/00. matter is adjourned to 04.02.02 for consideration of M.A.

J. J. WM,
vice-chairman
2/1

16. 04.02.02.

Adjourned to 07.03.02. L for consideration of M.A. 1021/01. Counter to M.A. be filed in the meantime.

J. J. WM,
vice-chairman
2/1

No.
Member (J)

17. 7.3.2002.

As per the order passed in separate sheet attached to OA No. 61/2000 the OA is disposed of.

M.A. No. 1021/2001 is disposed of as not being pressed.

Y
Member (Judicial)

M

8.3.02

B. el

As per notings on
OA. 61/2000
(M.A. 1021/2001)

DS
31/12/01

Bever

As per notings on
OA. 61/2000

M.A. 1021/2001 - Counter
to M.A. not filed.

DS
1.2.02

Bever

1. M.A. 1021/01 for

l. condm.

ii. Counter to M.A.
Final.

iii. Sett. need.

iv. Adt & 7.3.02

M

8.3.02

B. el